

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI**

No.1/Judicial/Misc./Misc./TDSAT/2012

6th December, 2022

NOTICE

It has been decided by the competent authority that the hearing of cases in TDSAT fixed for 9th, 12th and 13th December, 2022 shall take place through virtual mode.


Desk Officer

Copy to:-

1. Telecom Lawyers' Association, TDSAT
2. Registrar-cum-Principal Secretary, TDSAT
3. Registrar, TDSAT
4. PPS to Hon'ble Chairperson, TDSAT
5. PS to Hon'ble Member-I, TDSAT
6. PS to Hon'ble Member-II, TDSAT
7. PPS/PS/Court Master, TDSAT
8. TDSAT Website
9. Notice Board